

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 329 of 2013

Dated : 16th October, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

PTC (India) Ltd.	...	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Ravi Kishore
Mr. Rajiv Bhardwaj

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1

ORDER

Both the parties are directed to file their respective written submissions by 27.10.2014 after serving copy on the other side.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps